

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-514**  
IB-802/ND/2022  
IA-1623/2024

**IN THE MATTER OF:**

IVL Dhunseri Petrochem Industries Pvt.Ltd.

**Vs.**

Iceberg Aqua Pvt. Ltd

**.....Applicant**

**.....Respondent**

**SECTION**

U/s 9 IBC

**Order delivered on 02.07.2024**

**CORAM:s**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :  
For the Respondent :  
For the RP : Adv Akash Srivastava

**ORDER**

Due to paucity of time, list this matter on **09.08.2024**.

**Sd/-**

**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**